

**COURT OF THE
DISTRICT & SESSIONS JUDGE,
WEST TRIPURA : AGARTALA**

No.

July, 201...

Sub: Quarterly statement of cases pending due to stay granted by Hon'ble SC/HC--re.

Ref: No. F.40 (26)(d)-HCT/STT-Q/2013/, dated on the above subject.

**DISTRICT-WISE CONSOLIDATED QUARTERLY STATEMENT
AT THE END OF THE I/II/III/IV QUARTER OF THE YEAR, 201**

Name of the Court	Case Number (both Main & Misc)	Date of stay	By Hon'ble SC/HC in
DJ., West	Civil Misc...../..... in.....No...../.....	00.00.00	CM Appl./..... in.....No...../.....
ADJ., Agt. (Court No. 2)			
ADJ., Agt. (Court No. 3)			
ADJ., Agt. (Court No. 4)			
ADJ., Agt. (Court No. 5)			
ADJ., Khw.			
ADJ., Snm.			
CJ (Sr. Div) & ASJ., Agt (Court No.1)			
CJ (Sr. Div) & ASJ., Agt (Court No.2)			
CJM., West			
Addl. CJM., West			
JM., 1 st Class, Agt (Court No.1)			
JM., 1 st Class, Agt (Court No. 2)			
JM., 1 st Class, Agt (Court No. 3)			
JM., 2 nd /1 st Class, Agt (Court No. 4)			
JM., 1 st Class, Agt (Court No. 5)			
JM., 1 st Class, Agt (Court No. 6)			
CJ., (Jr. Div), Agt (Court No. 1)			

CJ., (Jr. Div) & JM., 1 st Class, Agt. (Court No. 2)			
SDJM., Khw			
SDJM., Snm			
SDJM., Blg			
CJ., (Jr. Div) & JM., 1 st Class, Khw			
JM., 2 nd Class, Khw			
JM., 2 nd Class, Snm			
CJ., (Jr. Div) & JM., 1 st Class, Snm			
CJ., (Jr. Div) & JM., 1 st Class, Blg			
TOTAL			

(Signature of the District & Sessions Judge)
West Tripura : Agartala

**COURT OF THE
DISTRICT & SESSIONS JUDGE,
SOUTH TRIPURA : UDAIPUR**

No.

July, 201..

Sub: Quarterly statement of cases pending due to stay granted by Hon'ble SC/HC–re.

Ref: No. F.40 (26)(d)-HCT/STT-Q/2013/, dated on the above subject.

**DISTRICT-WISE CONSOLIDATED QUARTERLY STATEMENT
AT THE END OF THE I/II/III/IV QUARTER OF THE YEAR, 201**

Name of the Court	Case Number (both Main & Misc)	Date of stay	By Hon'ble SC/HC in
DJ., South	Civil Misc...../..... in.....No...../.....	00.00.00	CM Appl./..... in.....No...../.....
CJ (Sr. Div), Udp			
SDJM., Bln			
CJM., South			
CJ (Jr. Div), Udp			
CJ (Jr. Div), Amp			
CJ (Jr. Div), Bln			
JM., 1st Class, Sbm			
TOTAL			

**(Signature of the District & Sessions Judge)
South Tripura : Udaipur**

**COURT OF THE
DISTRICT & SESSIONS JUDGE,
NORTH TRIPURA : KAILASAHAR**

No.

July, 201..

Sub: Quarterly statement of cases pending due to stay granted by Hon'ble SC/HC—re.**Ref:** No. F.40 (26)(d)-HCT/STT-Q/2013/, dated on the above subject.

**DISTRICT-WISE CONSOLIDATED QUARTERLY STATEMENT
AT THE END OF THE I/II/III/IV QUARTER OF THE YEAR, 201**

Name of the Court	Case Number (both Main & Misc)	Date of stay	By Hon'ble SC/HC in
DJ., North	Civil Misc...../..... in.....No...../.....	00.00.00	CM Appl./..... in.....No...../.....
CJ (Sr. Div) & ASJ., Kls			
CJ (Jr. Div) & JM., 1st Class, Kls			
JM., 1st class, Kls (Court No. 2)			
ADJ & SJ., Dmn			
CJ (Sr. Div) & ASJ., Dmn			
SDJM., Dmn			
CJ (Jr. Div), Dmn			
ADJ & SJ., Kmp			
SDJM., Kmp			
CJ (Jr. Div), Kmp			
CJ (Jr. Div) & JM., 1st Class Kcp			
TOTAL			

**(Signature of the District & Sessions Judge)
North Tripura : Kailashahar**

**JUDGE,
FAMILY COURT
AGARTALA : WEST TRIPURA**

No.

July, 201..

Sub: Quarterly statement of cases pending due to stay granted by Hon'ble SC/HC–re.

Ref: No. F.40 (26)(d)-HCT/STT-Q/2013/, dated on the above subject.

**QUARTERLY STATEMENT
AT THE END OF THE I/II/III/IV QUARTER OF THE YEAR, 201**

Name of the Court	Case Number (both Main & Misc)	Date of stay	By Hon'ble SC/HC in
Judge, FC., Agt	Civil Misc...../..... in.....No...../.....	00.00.00	CM Appl./..... in.....No...../.....
TOTAL			

**(Signature of the Judge, Family Court)
Agartala : West Tripura**

**JUDGE,
FAMILY COURT
UDAIPUR : SOUTH TRIPURA**

No.

July, 201..

Sub: Quarterly statement of cases pending due to stay granted by Hon'ble SC/HC-re.

Ref: No. F.40 (26)(d)-HCT/STT-Q/2013/, dated on the above subject.

**QUARTERLY STATEMENT
AT THE END OF THE I/II/III/IV QUARTER OF THE YEAR, 201**

Name of the Court	Case Number (both Main & Misc)	Date of stay	By Hon'ble SC/HC in
Judge, FC., Udp	Civil Misc...../..... in.....No...../.....	00.00.00	CM Appl./..... in.....No...../.....
TOTAL			

**(Signature of the Judge, Family Court)
Udaipur : South Tripura**

**JUDGE,
FAMILY COURT
KAILASHAHAR : NORTH TRIPURA**

No.

July, 201..

Sub: Quarterly statement of cases pending due to stay granted by Hon'ble SC/HC-re.

Ref: No. F.40 (26)(d)-HCT/STT-Q/2013/, dated on the above subject.

**QUARTERLY STATEMENT
AT THE END OF THE I/II/III/IV QUARTER OF THE YEAR, 201**

Name of the Court	Case Number (both Main & Misc)	Date of stay	By Hon'ble SC/HC in
Judge, FC., Kls	Civil Misc...../..... in.....No...../.....	00.00.00	CM Appl./..... in.....No...../.....
TOTAL			

**(Signature of the Judge, Family Court)
Kailashahar : North Tripura**